



परिशिष्ट

मध्यप्रदेश स्टेट इलेक्ट्रॉनिक्स डेव्हलपमेंट कार्पोरेशन लिमिटेड
Madhya Pradesh State Electronics Development Corporation Ltd.

(म.प्र. सरकार का उपक्रम)
(A Govt. of M.P. Undertaking)

एम.पी.एस.ई.डी.सी./निर्वा./2014/3136

दिनांक 17/02/2014

प्रति,
जिला निर्वाचन अधिकारी
जिला निर्वाचन कार्यालय
जिला होशंगाबाद
मध्य प्रदेश ।

विषय: फोटो निर्वाचक नामावली 2014 एवं मतदाता परिचय - पत्र की तैयारी बाबत ।

मुख्य निर्वाचन पदाधिकारी, मध्य प्रदेश, भोपाल के आदेशानुसार आपके जिले की फोटो निर्वाचक नामावली - 2014 एवं मतदाता परिचय - पत्र की तैयारी हेतु मेसर्स जी.एम.जी. सिस्टम प्रायवेट लिमिटेड का चयन किया गया है । जिसका कार्यदिश आपकी ओर आवश्यक कार्यवाही हेतु अप्रेषित है । कृपया आवश्यक सहयोग प्रदान करने का कष्ट करें ।

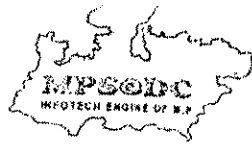
धन्यवाद,

संजय वर्मा

महाप्रबंधक

प्रतिलिपि:-(1) मुख्य निर्वाचन पदाधिकारी, मध्य प्रदेश, भोपाल की ओर सूचनार्थ ।

(2) मेसर्स जी.एम.जी. सिस्टम प्रायवेट लिमिटेड की ओर सूचनार्थ । कृपया जिला निर्वाचन अधिकारी से सम्पर्क कर कार्य प्रारम्भ करें । तथा जिले में पदस्थ किये गये कर्मचारियों की सूची उनका पता एवं मोबाईल नम्बर की सूची जिला निर्वाचन कार्यालय को उपलब्ध कराते हुये कार्यालय को भी सूचित करें ।



मध्य प्रदेश स्टेट इलेक्ट्रॉनिक्स डेवलपमेंट कार्पोरेशन लिमिटेड
Madhya Pradesh State Electronics Development Corporation. Ltd.

(म.प्र. सरकार का उपक्रम)
(M.P. Govt. of M.P. Undertaking)

Dated: 4.2.14

To,
GMG Systems Pvt. Ltd.,
20, Janpath, Bapujinagar,
Bhubneshwar

Subj: Work Order for Online Rationalization, Deduplication, Data Entry of Elector details & Updatons, EPIC Preparation, Integration & Consolidation, BLO Register Processing, Printing and Binding, Control table Corrections, Generation & Printing of Photo Electoral Roll-2014 as per the guidelines of Election Commission of India

Ref: - Our Tender No. MPSEDC/MKT/EC/2013/251 dated 24.9.13

Dear Sir,

Considering your above offer against above subject tender enquiry, we are pleased to place work order Online Rationalization, Deduplication, Data Entry of Elector details & Updatons, EPIC Preparation, integration & Consolidation, BLO Register Processing, Printing and Binding, Control table Corrections, Generation & Printing of Photo Electoral Roll-2014 as per the guidelines of Election Commission of India, for Zone No.04 (District of MP : Harda, Hoshangabad, Raisen, Bhopal, Sehore, Rajgarh, Shajapur, Dewas, Khargone, Badwani) on the terms & conditions given in the tender document. The total value of the work order is Rs. 2,67,50,229 (Rupees Two Crore Sixty Seven Lakhs Fifty Thousand Two Hundred Twenty Nine only) inclusive of all taxes & duties. The amount is based on the estimated quantity of work in the Zone. The actual amount payable shall depend on the actual work executed.

Sr. No.	Description/ Particulars	Estimated Qty	Rate in Rs.	Amount in Rs.
1	Data entry of electors details	937343	1.76	16,49,723
2	Laser printing (set of one laser print and ten photo copies)	1662069	5.16	87,76,276
3	Part wise Generating, Printing & Binding of BLO Registers.	4636863	0.65	30,13,960
4a	Preparation of Laminated Electors Photo Identity Cards	-	6.26	
4b	Preparation of PVC Electors Photo Identity Cards	937343	14.20	1,33,10,270
Total				2,67,50,229

NOTE- From 1.2.14, the electoral Roll card will be prepared by using PVC sheet. Cards prepared before 1.2.14 shall be prepared by conventional method.

The order is subject to the following terms and conditions:

1. The work shall be carried out at District headquarters or at Tehsil office as per instruction of local authorities.

bidder shall present his bills after completion of work to MPSEDC in duplicate along with the following papers/documents:-

- a) Work completion Certificate duly signed by the District Authority shall be submitted along with total data entry, no. of pages of Photo Electoral roll and error free EPIC received.
- b) Payment shall be released against proof of successful completion of work, subject to the Conditions of payment receipt from District Election office. The bills for the purpose of payment shall be submitted to MPSEDC, Bhopal. No Interest shall be payable on delayed payments due to what so ever reason.

3. All other terms & conditions remain unchanged & applicable as per the details given in tender document.

4. The rates are inclusive of all taxes. However the bills submitted should mention basic price and taxes separately.

Please acknowledge receipt as a token of your acceptance.

For MPSEDC Ltd.



(L.K. Tiwari)
ACGM